

**COURT-II**

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal Nos. 93 of 2014 and 94 of 2014

Dated : 17<sup>th</sup> November, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of :

**Appeal No. 93 of 2014**

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms Suparn Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan, Mr. Raunak Jain for  
R-2  
Mr. C. K. Rai

**Appeal No. 94 of 2014**

Chhattisgarh State Power Distribution Co. Ltd. ... Appellant(s)

Versus

Chhattisgarh State Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : Ms Suparn Srivastava

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan, Mr. Raunak Jain for  
R-2  
Mr. C. K. Rai

**ORDER**

Post the matter for hearing on 12<sup>th</sup> December, 2014.

( Justice Surendra Kumar )  
Judicial Member  
rkt/sh

( Rakesh Nath )  
Technical Member